

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 22<sup>nd</sup> December, 2017  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 138/2017(CZ) <b>(M.A.No.532/17)</b>	Mangal Singh Chauhan Vs State of Madhya Pradesh & 5 Ors.	Mr. Rohit Sharma, Adv. for Applicant	
2.	Review Application No. 11/2017(CZ) in O.A. No. 93/2016(CZ)	Nature Club of Rajasthan Vs Union of India & Ors.	Mr. Shantanoo Saxena, Adv.	
3.	Original Application No. 151/2017(CZ)	Prasoon Kumar Vs Shri S.S.Upadayay & Ors.	Mr. Om Shankar Shrivastava, Adv.	
<b>AFTER NOTICE</b>				
4.	Original Application No. 132/2017(CZ) <b>(W.P.No.4277/17)</b>	Prakash Tomar Vs State of MP & Ors.	Mr. Prabhat Kumar Shukla, Adv. Mr. S.P. Tiwari, Adv. Mr. Pravin Diwedi, Adv. Mr. M.S. Tiwari, Adv.	
<b>FOR COMPLETION OF PLEADINGS</b>				
5.	Original Application No. 54/2017(CZ)	Bhairu Prasad Vs State of M.P. & 7 Ors.	Mr. Dharamveer Sharma, Adv.	
6.	Original Application No. 103/2017(CZ) <b>(M.A.No.454/17)</b>	Ram Bihari Sharma Vs Municipal Commisioner, Rewa & 5 Ors.	Mr. Praveen Diwedi, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Parul Bhadoria, Adv,	
7.	Original Application No. 67/2017(CZ)	Yashwardhan Singh Yadav Vs State of MP & Ors.	Mr. Rohit Sharma, Adv. Mr. Sachin K. Verma, Adv.	

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)